

(e) if so, steps Government propose to take to improve service?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) I agree that bus services in Delhi require improvement. There has been some deterioration in the services on the routes on which buses of NDMC are running.

(b) 16 minutes to 32 minutes.

(c) No, Sir.

(d) During this period, bus services are available on the route at a frequency of 32 minutes.

(e) If the NDMC fails to maintain the schedules on the bus routes assigned to it, DTC will have to provide its own buses on those routes.

Formulation of Transport Policy

3368. **SHRI JYOTIRMOY BOSU:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are in the process of formulating a national integrated and coordinated transport policy immediately; and

(b) if so, will the Government please inform the quantity of power required for haulage of ton kilo meter for (i) Kacha road (ii) on metal road (iii) on tarred road?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The formulation of a National integrated and Co-ordinated policy as between different modes of transport is under consideration.

(b) The required information is being collected and will be laid on the Table of the House as soon as it is available.

A.I.R. and TV officials connected with 20-Point Programme implementation Committee

3369. **SHRI NAWAB SINGH CHAUHAN:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names and designation of A.I.R. and TV officials who have been closely connected with the 20-Point Programme Implementation Committee of the Congress headed by Shri Yash Pal Kapur, M.P. the office of which was located at 10, Rajindra Prasad Road, New Delhi;

(b) whether some of AIR and TV officials actively participated in the activities of the Writers' Forum of the said Campaign Committee;

(c) whether such association of Government servants was not in contravention of the Conduct Rules framed for these officers; and

(d) if so, what action Government propose to take against these officials for violating the conduct rules?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). On the basis of the records available in AIR and Doordarshan, none of their officials appear to have been connected with the 20-point programme Implementation Committee or the Writers' Forum of the said Committee.

(c) and (d). Do not arise for the present.

Setting up of Industrial Complex in Kerala

3371. **SHRI K. A. RAJAN:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the Kerala State Government has proposed a scheme to set up 25 new industrial complexes for manufacturing export-oriented commodities;